

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.59/7/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2021

Name of the Company: IDBI Bank Ltd.
V/s.
Doshion Pvt Ltd.

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Ms. Ms. Moti Dabhi appeared for the Financial Creditor.
Learned Counsel Mr. Arpit Singhvi appeared for the Corporate Debtor.

Matter is very old. Learned Counsel for the Financial Creditor is not in position to proceed with the matter. Learned Counsel for the Corporate Debtor seeks some time.

Matter stands adjourned to 22.02.2021 on a last chance.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of February, 2021